ment is taking to curb this malpractice ?

SHRI HARINATHA MISRA : So far as the main contention of the hon. Member is concerned I may inform him, through you, that on direction from the Ministry of Rural Development, National Bank of Agriculture and Rural Development (NABARD) has set up a working group in March 1981 to recommend administrative and legal measures to remove constraints like security norms, inadequacy of technical and supervisory staff of cooperatives etc. and to recommend other relevant measures for larger participation of cooperatives in IRDP loaning. The Working Group comprises of General Manager NABARD, representatives from Ministry of Rural Development, Ministry of Finance, Planning Commission, Reserve Bank of India and from the State Cooperative Societies and Land Development Banks.

PROF. MADHU DANDAVATE : The Minister has very clearly admitted in his answer about the failure of the participation of cooperative credit institutions in IRDP. Is it not a fact that the present Government has given a low priority to anti-poverty measures whether it be IRDP or Food for work or Antyodaya schemes. As a result, the programmes for eradication of poverty have been suffering a great deal. Would the Minister use his good offices with the Finance Ministry to ensure this ? Because, Credit Curbs have been introduced in the case of a number of banks. The Credit Deposit Ratio has not reached the target of 60 per cent in rural and semiurban areas. Despite various measures of increasing cash reserve ratio, impounding incremental deposit etc there is failure of the banks to reach 60% target. Would he use his good offices with Finance Minstry to ensure that the necessary credit for IRDP and similar anti-poverty programmes are adequately met ?

SHRI HARINATHA MISRA : I have already answered this question in this House just now and through you, Mr. Speaker, I told the House at the very outset that the target for sixth plan period had been fixed at Rs. 3,000 crores and it is likely that by the end of the plan period the target would be more than achieved. The member mentioned about enlisting good offices of the Finance Ministry, Planning Commission etc. I may inform... the House that a Working Group is already seized of the issue and is conscious of the relevant points.

PROF. MADHU DANDAVATE : He has not answered the first part of my question. I asked whether other anti-poverty measures like Food for work programme and Antyodaya programmes are suffering due to lack of finance. He has not touched that point at all.

SHRI HARINATHA MISRA : It is a fact that food for work programme is no longer in operation. On the suggestion that due to lack of funds the projects are suffering, I may say, it is no a fact.

(Interruptions)

पशुओं के लिए सस्ते आहार का उत्पादन :

*868. **श्री दयाराम शाक्य** : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में किन-किन स्थानों में पशुओं के लिए सस्ते आहार का उत्पादन करने वाले सार्वजनिक क्षेत्र के कारखाने हैं और किन स्थानों में ऐसे अन्य कारखाने स्थापित करने की योजना है; और

(ख) पशु आहार बनाने वाले सरकारी क्षेत्र के कारखानों को पिछले तीन वर्षों में प्रति वर्ष कितना लाभ अथवा हानि हुई है ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Government of India does not run any cattle feed factory in the public sector. However, some State Governments have established cattle feed factories. As per available information these are at Jind in Haryana ; Parwanoo and Jachh in Himachal Pradesh ; Bombay, Pune, Yavatmal and Nagpur in Maharashtra ; Bhuvaneswar, Berhampur and Sambalpur in Orissa ; Gorakhpur, Moradabad, Lucknow and Hapur in Uttar Pradesh ; Banglore and Belgaum in Karnataka. Setting up of feed plants at Robertsganj in Uttar Pradesh and Rourkela in Orissa in the State Public Sector is under consideration.

(b) Cattle Feed production is one of the many activities of the concerned State organisations such as Agro-Industries Cor

porations and audited figures of profit and loss separately for cattle feed plants are not available. However a statement of profit and loss in such plants as furnished by the State Governments is placed on the Table of the Sabha.

STATEMENT

STATEMENT SHOWING PROFIT/LOSS OF THE PUBLIC SECTOR FEED PLANTS

Sl. No.	Name of State and Organisation running Feed Plant.	Year	Profit (+) & Loss (—) (Rs. in lakhs)
1.	Haryana Agro-Industries Corporation	1980-81	+ 13.67
		1981-82	+ 5.57
		1982-83	— 3.00 (tentative)
2.	Orissa Agro-Industries Corporation, Bhubaneshwar	1980-81	—
		1981-82	—
		1982-83	+ 2.66
3.	Uttar Pradesh Agro-Industries Corporation, Lucknow	1980-81	+ 1.66
		1981-82	+ 1.37
		1982-83	+ 2.29
4.	Uttar Pradesh Department of Animal Husbandry, Lucknow.	These plants are run on no profit no loss basis.	
5.	Himachal Pradesh Agro-Industries Corporation, Simla.	1980-81	+ 8.54
		1981-82	+ 8.27
		1982-83	+ 4.05
6.	Maharashtra Agro-Industries Corporation, Bombay.	1980-81	—
		1981-82	—
		1982-83	+ 80.50
7.	Karnataka Agro Corn Products Ltd., Bangalore. Subsidiary of Agro-Industries Corporation.	1980-81	—
		1981-82	—
		1982-83	+ 9.00

— not available.

श्री दया राम शाक्य: मंत्री महोदय के उत्तर से यह स्पष्ट है कि पशु आहार का उत्पादन केवल छः राज्यों में हो रहा है और उन राज्यों में भी उत्पादन थोड़ी मात्रा में हो रहा है। यह देखते हुए कि पशु आहार सस्ता पड़ता है, वह पशुओं के स्वास्थ्य के लिए बहुत लाभप्रद है और वर्तमान कारखानों के द्वारा देश की आवश्यकता की पूर्ति होना सम्भव नहीं है, क्या केन्द्रीय सरकार सार्वजनिक क्षेत्र में पशु आहार के उत्पादन के लिए कोई कारखाने स्थापित करने पर विचार करेगी ?

श्री योगेन्द्र मकवाना : मेम्बर साहब ने जो कहा है, वह सही नहीं है, क्योंकि इस समय 18 प्लांट स्टेट पब्लिक सैक्टर में हैं और 63 प्लांट कोआपरेटिव सैक्टर में हैं। कोआपरेटिव सैक्टर में डेयरी स्कीम्ज के अन्तर्गत ये प्लांट लगाए जाते हैं। अभी गवर्नमेंट आफ इंडिया ऐसे प्लांट नहीं लगाना चाहती है।

श्री दयाराम शाक्य: केन्द्रीय सरकार पशु आहार के कारखाने स्थापित करने में असमर्थता प्रकट कर रहा है। वर्तमान उत्पादन से देश की आवश्यकता की पूर्ति नहीं हो रही है। निजी

क्षेत्र में कई लोग ये कारखाने लगाने की इच्छा रखते हैं और कुछ लोगों ने प्रारंभ भी किए हैं। जब केन्द्रीय सरकार सार्वजनिक क्षेत्र में ये कारखाने लगाने में असमर्थ है; तो क्या वह आर्थिक सहयोग और अनुदान दे कर हर राज्य में पशु आहार के उत्पादन को प्रोत्साहन देगी, ताकि पशु आहार अधिक मात्रा में उत्पन्न हो सके, जिससे अच्छे पशुओं की संख्या और दूध की मात्रा में वृद्धि हो सके।

श्री योगेन्द्र मकवाना: पशुओं की नस्ल को सुधारने और मिल्क की पैदावार को बढ़ाने के काम को गवर्नमेंट आपेरेशन फ्लड और कई अन्य प्रोग्राम्स के माध्यम से कर रही है। कोआपरेटिव सैक्टर में भी यह काम आगे बढ़ रहा है। उसमें हर स्टेट में एक कैटल फण्ड का प्लांट लगाने का विचार है। इस समय गवर्नमेंट आफ इंडिया की मंशा ऐसा प्लांट लगाने की नहीं है।

श्री अटल बिहारी वाजपेयी : पशुओं के आहार के उत्पादन के लिए जो कारखाने चल रहे हैं, उनके बारे में सरकार की क्या नीति है ? क्या लाभ कमाना उन कारखानों की सफलता की कसौटी है या यह देखा जाता है कि वे किस मात्रा तक मांग को पूरा करते हैं। उत्तर प्रदेश में कारखाने नो प्राफिट नो लास बेसिस पर चल रहे हैं। इस कसौटी को अन्य राज्यों में क्यों नहीं लागू किया जा रहा है ? महाराष्ट्र के कारखाने ने 80.50 लाख रुपया कमाया है। क्या इन कारखानों का उद्देश्य रुपया कमाना है या किसान के लिए उपयोगी चारा उपलब्ध करना है ?

श्री योगेन्द्र मकवाना : लास तो कोई कारखाना नहीं कर सकता। खास तौर से जो पब्लिक सैक्टर के कारखाने हैं, उनके द्वारा ज्यादा मुनाफा नहीं लिया जाता है, जिससे किसानों को बहुत नुक्सान हो। लेकिन कारखाने को चलाने के लिए, और उसको घाटा न हो, इसको ध्यान में रखते हुए प्राइस फिक्स की जाती है। लेकिन अभी तो ज्यादा कोआपरेटिव सोसायटीज के अन्तर्गत ही हैं और जिनमें से एक कोआपरेटिव सोसायटी खुद फार्मर्स की है और इस प्रकार जो भी मुनाफा आता है वह फार्मर्स के पास ही जाता है। अतः इसमें मुनाफा कमाने की कोई बात नहीं है।

Breakthrough in Intensive fish farming

*869. SHRI B. V. DESAI† :
SHRI P. M. SAYEED :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Inland fishery scientists have achieved a major breakthrough in intensive farming technology ;

(b) if so, the details thereof ; and

(c) the extent to which it will be helpful in fish farming and the steps taken to utilise the same ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes, Sir.

(b) The inland fisheries scientists have achieved a major breakthrough in intensive fish farming relevant to drainable and non-drainable ponds ; prawn and fish culture in low lying paddy fields ; integrated fish farming systems ; pen culture in bheels ; cage culture in tanks ; air breathing fish culture for magur, singhi and murrels and fisheries development in ox-bow lakes andj reservoirs.

A production rate of 3-11 tonnes/ha/yr in composite fish culture at the Central Inland Fisheries Research Institute's own farms as well as in State owned farms under different agro-climatic conditions has been achieved. Fish production at rates of 4 tonnes/ha/yr in large water bodies (2 ha and above) ; 6 to 7 tonnes/ha/yr in pig-cum-fish culture ; 3.5 to 4 tonnes/ha/yr in duck-cum-fish culture ; 5.5 tonnes of paddy and 700 kg. of fish/ha/10 months in paddy-cum-fish culture ; 4 tonnes of fish/ha/6 months in pen culture with potential for two crops in a year ; in cage culture/160 kg/10.5 m^2/6 months (=over 1